GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 3452 TO BE ANSWERED ON 22nd MARCH,2023

CPTPP

3452. DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the current status of India's participation with reference to Comprehensive and Progressive Agreement for Trans-Pacific Partnership (CPTPP);
- (b) the status of plans that have been made to reassess the stance of the country as CPTPP blocs represent a major portion of the world economy and could give India the possibility of being a production hub and export platform in Pacific region; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

(a) to (c): Comprehensive and Progressive Agreement for Trans-Pacific Partnership (CPTPP) is an FTA between 11 countries of the Trans Pacific region, namely Australia, Brunei, Canada, Chile, Japan, Malaysia, Mexico, New Zealand, Peru, Singapore and Vietnam. Though India is not a signatory to CPTPP, it has Free Trade Agreements (FTAs) / Preferential Trade Agreements (PTAs) with most of the CPTPP countries, namely, Australia, Brunei, Chile, Japan, Malaysia, Peru, Singapore and Vietnam. India is also currently negotiating FTA with Canada on fast track basis. These FTAs would benefit the domestic industry through competitive access to inputs and the exporters through enhanced market access in partner countries.
